

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF EXPENDITURE  
LOK SABHA  
UNSTARRED QUESTION NO: 4012.**

**TO BE ANSWERED ON 9<sup>th</sup> DECEMBER, 2016/AGRAHAYANA 18,1938(SAKA)**

**Outsourcing in Government Departments.**

**† 4012.SHRI LAXMI NARAYAN YADAV:**

Will the Minister of FINANCE be pleased to state:

- (a) whether the General Financial Rules (GFR) guidelines permits Ministries/ Departments to outsource certain works including cleaning and garbage collection in their premises from private agencies;
- (b) if so, the details thereof;
- (c) whether the Government has noticed instances of violation of the GFR rules in this regard; and
- (d) if so, the details thereof and the action taken thereon?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI ARJUN RAM MEGHWAL)**

- (a): Yes, Sir.
- (b): As per Rule 178 of GFR, 2005, Ministries / Departments may outsource certain services in the interest of economy and efficiency.
- (c) &(d): No instances of violation of the GFR in this regard has come to the notice of Ministry of Finance.

\*\*\*\*